GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

UNSTARRED QUESTION NO.2298 TO BE ANSWERED ON 12.03.2025

RAILWAY OVER BRIDGES AT VARIOUS LOCATIONS NEAR LAKSAR JUNCTION

†2298. SHRI TRIVENDRA SINGH RAWAT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has any proposal to construct Railway Over Bridges (ROBs) at various locations on Laksar Junction to Roorkee-Saharanpur railway line and Laksar-Haridwar-Dehradun railway line in Uttarakhand;
- (b) if so, the number of Railway Over Bridges constructed so far along with the status thereof;
- (c) the number of railway overbridges under construction at present and the time frame fixed for their construction; and
- (d) the details of future plans of the Government for the convenience of passengers and smooth operation of traffic?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): Sanctioning of works of Road over Bridge (ROB)/Road under Bridge (RUB) in lieu of Level crossings (LCs) is a continuous and dynamic process of Indian Railway. Such works are prioritised and taken up on the basis of its impact on safety in train

operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-24 is as under:

Period	ROBs/RUBs constructed
2004-14	4,148 Nos.
2014-24	11,945 Nos. (about three times)

As on 01.02.2025, 4344 Nos. ongoing ROBs/RUBs works are sanctioned at the cost of ₹ 97,422 crore on Indian Railways including 8 Nos. of Road Over Bridge (ROB)/Road Under Bridge (RUB) works at cost of ₹ 152 crore in the state of Uttarakhand.

33 Nos. ROBs / RUBs exist on Laksar Junction - Roorkee-Saharanpur and Laksar-Haridwar- Dehradun railway lines and presently, 06 Nos. ROBs / RUBs works are sanctioned on these lines which are at various stages of planning and execution.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
